

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**STARRED QUESTION NO. 5
TO BE ANSWERED ON 01.12.2025**

SOCIAL SECURITY BENEFITS TO ASHA WORKERS

***5. SMT. PRIYANKA GANDHI VADRA:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to recognize ASHA workers as formal employees under the Code on Wages, 2019, and extend to them social security benefits such as Employees Provident Fund (EPF), Employees' State Insurance (ESI), and maternity leave and if so, the details thereof;**
- (b) whether the Government has examined the feasibility for including ASHA workers under unorganized sector worker category and if so, the details thereof; and**
- (c) whether the Government proposes to consider setting up a National Commission to recommend uniform pay and protections for ASHA, Anganwadi and Mid-day Meal workers and if so, the details thereof?**

**MINISTER OF LABOUR AND EMPLOYMENT
(DR. MANSUKH MANDAVIYA)**

(a) to (c): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO.5 RAISED BY SMT. PRIYANKA GANDHI VADRA DUE FOR REPLY ON 01.12.2025 REGARDING SOCIAL SECURITY BENEFITS FOR ASHA WORKERS.

(a) to (c): “Labour” is in the Concurrent List of the Constitution of India. Under the provisions of the Code, both Central and State Governments are empowered as appropriate Government in their respective spheres.

ASHAs are community health volunteers and are entitled to task/activity-based incentives. ASHAs receive a fixed monthly incentive of ₹ 3500/- per month for routine and recurring activities. Additionally, ASHAs are provided performance-based incentives for a varied set of activities under various National Health Programmes. In addition, ASHAs across the States/UTs have been enrolled in various Social Security Schemes, including Pradhan Mantri Shram Yogi Maan Dhan (PM-SYM), Pradhan Mantri Jeevan Jyoti Beema Yojana (PMJJBY) and Pradhan Mantri Suraksha Beema Yojana (PMSBY) as per the eligibility norms. Also, ASHAs along with their family members are provided with health care annual coverage of ₹ 5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY).

The primary responsibility of strengthening public healthcare system, including support for ASHA workers lies with the respective State/UT Governments. The Ministry of Health and Family Welfare provides the technical and financial support to the States/UTs to strengthen their public healthcare system, based on the requirements posed by States/UTs in their Programme Implementation Plans (PIPs) and within the overall resource allocation.
